

# Parliament Session Wrap

## Inaugural and Budget Sessions: June 24 to August 9, 2024

### Government Bills passed by Parliament during the Budget session

Short Title	Key Objectives
*The Appropriation (No. 2) Bill, 2024	Authorises expenditure from the Consolidated Fund of India for the financial year 2024-25.
*The Jammu and Kashmir Appropriation (No. 3) Bill, 2024	Authorises expenditure from the Consolidated Fund of the Union Territory of Jammu and Kashmir for the financial year 2024-25.
*The Finance (No. 2) Bill, 2024	Gives effect to the tax proposals of the Central Government for the financial year 2024-25.

\* These Bills were introduced during Budget Session 2024.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

### Government Bills introduced during the Budget Session and pending

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Carriage of Goods by Sea Bill, 2024</a>	Replaces the Indian Carriage of Goods by Sea Act, 1925, and provides for the responsibilities, liabilities, and rights, attached to carriage of goods by sea.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Bills of Lading Bill, 2024</a>	Makes provisions for transfer of rights of suit and all liabilities to the consignee named in a bill of lading.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Banking Laws (Amendment) Bill, 2024</a>	Provides for various changes in banking laws including definition of fortnight for cash reserves and settlement of unclaimed amounts.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Railways (Amendment) Bill, 2024</a>	Incorporates the provisions of Indian Railway Board Act, 1905 in the Railways Act, 1989.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Mussalman Wakf (Repeal) Bill, 2024</a>	Repeals the Mussalman Wakf Act, 1923.	8 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Waqf (Amendment) Bill, 2024</a>	Amends the Waqf Act, 1995.	8 Aug 2024	Referred to Joint Parliamentary Committee
<a href="#">The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024</a>	Reserves seats in the Goa Legislative Assembly for Scheduled Tribes.	5 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Disaster Management (Amendment) Bill, 2024</a>	Amends the Disaster Management Act, 2005. Provides for preparation of disaster management plans by NDMA and SDMA.	1 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Bharatiya Vayuyan Vidheyak, 2024</a>	Replaces the Aircraft Act, 1934, which regulates the civil aviation sector.	31 July 2024 Lok Sabha	Passed by Lok Sabha Pending in Rajya Sabha
<a href="#">The Boilers Bill, 2024</a>	Provides for regulation of boilers, safety of life and property from danger of explosion of steam-boilers. Repeals the Boilers Act, 1923.	8 Aug 2024 Rajya Sabha	Pending in Rajya Sabha
<a href="#">The Oilfields (Regulation and Development) Amendment Bill, 2024</a>	Amends the Oilfields (Regulation and Development) Act, 1948, which regulates exploration and extraction of natural gas and petroleum.	5 Aug 2024 Rajya Sabha	Pending in Rajya Sabha

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Government Bills introduced earlier and pending in both Houses

INTRODUCED IN RAJYA SABHA		
Short Title	Introduced on	Status
<a href="#">The Pesticide Management Bill, 2020</a>	23 Mar 2020	Standing Committee Report on 21 Dec 2021
<a href="#">The Registration of Marriage of Non-Resident Indian Bill, 2019</a>	11 Feb 2019	Standing Committee Report on 13 Mar 2020
<a href="#">The Constitution (125th Amendment) Bill, 2019</a>	6 Feb 2019	Standing Committee Report on 5 Mar 2020
<a href="#">The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019</a>	9 Jan 2019	Not referred to Standing Committee
<a href="#">The Assam Legislative Council Bill, 2013</a>	10 Dec 2013	Standing Committee Report on 17 Feb 2014
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013</a>	10 Dec 2013	Not referred to Standing Committee
<a href="#">The Delhi Rent (Repeal) Bill, 2013</a>	29 Aug 2013	Not referred to Standing Committee
<a href="#">The Registration (Amendment) Bill, 2013</a>	8 Aug 2013	Standing Committee Report on 8 May 2015
<a href="#">The Rajasthan Legislative Council Bill, 2013</a>	6 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	22 Apr 2013	Standing Committee Report on 7 Feb 2014
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 15 Mar 2014
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to Standing Committee
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
<a href="#">The Constitution (79<sup>th</sup> Amendment) Bill, 1992</a>	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Government Bills withdrawn during the Budget Session

Short Title	Introduction	Withdrawal
<a href="#">The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014</a>	18 Feb 2014	8 Aug 2024

## Status of Government Bills

Bills pending before session	20
Bills introduced during the session	14
Bills passed during the session	3
Bills withdrawn during the session	1
Bills pending at the end of the session	30

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